

In the National Company Law Tribunal, Jaipur

Item No. 106

CP No. (IB)-241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.Respondent

Order delivered on 16.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Aishwarya Sharma, Adv.
A.S. Mina, Adv.

For Respondent(s) : Nikhil Yadav, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Post the matter to 12.02.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**